

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date: 13.09.2022**

**Appeal No. 747 of 2021**

Master Capital Services Limited ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Manish Chhangani, Advocate with Ms. Samreen Fatima,  
Advocate i/b The Law Point for Respondent SEBI.

**ORDER:**

1. Adjourned on the request of the respondent. List on September 30, 2022.
2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala  
Presiding Officer

Justice M. T. Joshi  
Judicial Member

Ms. Meera Swarup  
Technical Member